

ducers in Vedaranyam with sufficient number of rail wagons for the transport of salt to other places urgently.

(iv) REPORTED DANGER TO DEVBAGH IN RATNAGIRI DISTRICT, MAHARASHTRA, FROM SEA AT HIGH TIDES.

PROF. MADHU DANDAVATE (Rajapur): Debagh, a fishing village, eight kilometres from Malvan town in the Ratnagiri District of Maharashtra is in the grip of a great danger by the sea at high tide.

The village is located on a spur of land surrounded by a creek on the one side and Arabian sea on the other.

The local authorities have put up a temporary bund of sand bags and tar drums filled with sand to break the force of sea waves during high tide.

The Centre should give the necessary assistance to prevent the calamity on this important fishing centre on Konkan Coastal belt.

(v) REPORTED DISCOVERY OF A DOCUMENT BY CHINA QUESTIONING THE VALIDITY OF McMAHON LINE AS SINO-INDIAN BOUNDARY.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): There is a claim by China that a historic document had been recently discovered by China which disproves India's stand that the Simla Agreement of 1914 confirms McMahon Line as the traditional Sino-Indian boundary in the eastern sector. It has further been said that India's External Affairs Ministers had agreed to check the historical document.

India has consistently taken the stand that the traditional boundary in the eastern sector had been confirmed in the bilateral instrument signed by the plenipotentiaries of India and Tibet at the 1914 Simla Conference and China had acknowledged the

equal and plenipotentiary status of the Tibetan representatives.

Now China is telling that McMahon Line agreement was fake and India is claiming too much. It is something which the Government should refute at the earliest possible opportunity.

(vi) REPORTED AGITATION FOR HALT STATION AT DABRA FOR CHHATISGARH AND KUTUB EXPRESS TRAINS.

SHRI N. K. SHEJWALKAR (Gwalior): With your permission, under Rule 377, I raise the following matter of urgent public importance:—

Dabra is an industrial city in the district of Gwalior, having a population of about 50,000 people. This is the second big city in the district of Gwalior which is centrally located connecting many important places of the district. For the last ten years, demands by the public representatives, i.e., MLAs and MPs, civic bodies including the Municipal Committee of Dabra, have been pressing hard the Ministry of Railways and the concerned railway authorities to provide halts to the Chhatisgarh Express and also Kutab Express, so that this important city is connected to the rest of the important places of the country. But, in spite of the demands, the railway authorities have not paid any heed to their demands. The people of Dabra have been compelled to take recourse to the peaceful satyagraha method for getting the required facility. The agitation is going on strong for the last four days and several students and citizens of Dabra have courted arrest and are still in jail. The police is trying to suppress the agitation and has beaten up badly several agitators amongst them. The Railway authorities have not taken any action in this matter. It will be proper to interfere in the matter immediately.